

LOK SABHA

Wednesday, August 17, 1960/Sravana
26, 1882 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[SHRI HEDA in the Chair]

ORAL ANSWERS TO QUESTIONS

Census of Chinese in India

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- Shri D. C. Sharma:
 - Shri Chintamani Panigrahi:
 - Shri Rameshwar Tantia:
 - Shri P. K. Deo:
 - Shri Ramji Verma:
 - Shri Sarju Pandey:
 - Dr. Ram Subhag Singh:
 - Shri B. C. Mullick:

Will the Minister of Home Affairs
be pleased to state:

(a) whether the census of Chinese
nationals living in India has been
completed;

(b) if so, their number and the
number of the Chinese living in India
who hold passports issued by the
Kuomintang regime; and

(c) how many of them have sought
Indian citizenship?

The Minister of Home Affairs (Shri
G. B. Pant): (a). Yes.

(b) The number of registered
Chinese nationals as on 1st. August,
1960 was 12,373; of these 3601 held
K.M.T. passports.

(c) Government of India have re-
ceived 66 applications.

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Shri D. C. Sharma: May I know if
any break-up of the number of Chinese
living in different places in India is
available? If so, how many of them
are living in Calcutta?

Shri G. B. Pant: In West Bengal,
the number came to 8,336.

Shri D. C. Sharma: May I know if
any watch is kept on the activities of
these Chinese, because it has been
criticised on the floor of the House
and in the papers that some of them,
while carrying on their avocations like
dentistry, hotel-keeping...

An Hon. Member: Laundry business.

Shri D. C. Sharma: ... and other
things, carry on espionage work?

Shri G. B. Pant: One may assume
that the Government are watchful.

Shri P. K. Deo: In view of the fact
that the Kuomintang Government is
not recognised by the Government of
India, may I know if the 3600 Chinese
are being treated as stateless persons?
If so, what action are Government
taking for the continuance of their
stay in this country?

Shri G. B. Pant: They are being
treated a stateless persons, but they
have been given permits to stay on
for a year.

Dr. Ram Subhag Singh: May I know
whether at the time of taking the
census the period of stay of these
Chinese in India was also noted. If so,
how many of them came to India after
1950 and how many of such Chinese
were asked to quit India due to es-
pionage activity?

Shri G. B. Pant: 34 have been asked
recently to leave the country. But
these figures are not related to the

year 1950. Till 1943, all those who came were allowed to stay on and there was no system of registration. Those who came after 1943 were registered. Now, a census has been taken of all of them, whether they came before or after 1943.

Shri Tridib Kumar Chaudhuri: May I know if it is known to the Government that a large number of Chinese have been living in Calcutta, in places like China Town inside the city itself, for generations? Have these people also been registered as Chinese nationals simply because of their origin or have they declared themselves as Chinese nationals?

Shri G. B. Pant: Some of them—those who had been living here for a long time—have already acquired the right of citizenship of India under the Constitution.

सेठ गोविन्द दास : ये जो चाइनीज यहां पर रहते हैं, उन में से क्या कुछ ऐसे भी हैं जिन की आमदोरफ्त अभी भी चीन से होती है और वे जाते आते रहते हैं और वे यहां पर कौन से काम करते हैं ? और क्या उन में से कुछ ऐसे भी हैं जो भिन्न भिन्न राजनीतिक दलों से अपना कोई सम्बन्ध रखते हैं ?

श्री गो० ब० पन्त : वे बहुत से काम करते हैं। आपने कलकत्ता में देखा होगा और दूसरी जगहों में देखा होगा। जूते बनाने का काम करते हैं और दूसरी बहुत सी तरह के काम करते हैं। लांडरीज उनकी बहुत जगह है तथा दूसरी तरह के और भी छोटे मोटे ऐसे काम हैं जो वे करते हैं। कुछ का किसी दल से ताल्लुक हो सकता है।

Shri P. K. Deo: May I know whether this figure of 12,000 includes the Tibetan refugees who have lately come to India, and whether they are considered as Chinese nationals?

Shri G. B. Pant: No, they are not included in this figure.

Dr. Ram Subhag Singh: May I know whether Government have received any report from the Government of West Bengal saying that a Chinese has purchased a very big tea garden in village Padong in the Kalimpong subdivision of Darjeeling district? If so, what action is being taken in that regard?

Shri G. B. Pant: I am thankful to the hon. Member for giving me that information. I myself had no knowledge of it so far.

11.07 hrs.

[MR. SPEAKER in the Chair]

Shri Tangamani: We were told that out of the 12,373 Chinese registered here, 3,601 came with no passports. May I know whether the remaining 8,700 hold Chinese passports or they are also persons from Kuomintang holding no passports?

Shri G. B. Pant: As I said, 3,601 hold KMT passports. But of the remainder, there are many who came here with the passports of the Chinese Republic previously, and some of them have been residing here for a long time.

Shri D. C. Sharma: Is it a fact that some of these Chinese supported India's stand with regard to the Chinese incursions into India? If so, what was their number and whether Government have received any memorandum from them on the subject?

Shri G. B. Pant: Yes, I have seen reports to the effect that some of them have ostensibly done so. I cannot give their exact number.

सेठ गोविन्द दास : मेरी एक बात का उत्तर नहीं मिला। शायद मैं ने सुना न हो। क्या इन चाइनीज में कुछ ऐसे भी हैं कि जिनका इस देश की किसी राजनीतिक पार्टी से सम्बन्ध है, और अगर इस प्रकार के कुछ हैं तो क्या उनकी रिपोर्ट सरकार के पास आयी है ?

श्री गो० ब० पन्त : यह तो आप पहले भी पूछ चुके हैं कि किसी राजनीतिक दल